

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 34 of 2013 &**  
**I.A. no. 49 of 2013**

**Dated : 14<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Shivam Iron & Steel Co. Ltd. & Anr. .... Appellant (s)**

**Versus**

**Damodar Valley Corporation & Anr. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapoor  
Mr. Devashish Bharuka  
Mr. Manohar  
Ms. Awantika  
Mr. Shashank Shekhar

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo for R.1  
Mr. C.K. Rai for R.2

**ORDER**

We have heard the learned counsel for the parties on the issue of jurisdiction for some time.

Post the matter for further submissions on **17.09.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/vs**